GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5631 ANSWERED ON:28.04.2015 CRITERIA FOR GRANT TO NGOS Gandhi Shri Feroze Varun;Karandlaje Km. Shobha

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the criteria under which grants are released to various NGO, working for the upliftment of SC and OBC in the country;

(b) whether the Government proposes to restructure the process of releasing Grants-in-aid to Non-Governmental Organisations (NGOs)/Voluntary Organisations in view of large-scale corrupt practices reported;

(c) if so, the details thereof;

(d) whether the Government is considering to increase the grants provided to such NGOs under various schemes; and

(e) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) to (e) A statement is annexed.